

### **Setting up of Radio Station at Berhampur**

3028. SHRI A.N. SINGH DEO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a radio station at Berhampur (Ganjam) Orissa; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Yes, Sir. All India Radio's approved VII Five-Year Plan included a scheme to set up a local radio station at Berhampur in Ganjam district of Orissa with 2 x 3 KW FW Transmitter, Multi-purpose studios, Receiving facilities and staff quarters. This scheme is envisaged to be completed for commissioning by 1990-91.

### **Setting up of Second TV Transmitter in Aska**

3029. SHRI A.N. SINGH DEO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up another television transmitter in Aska in view of the fact that the present coverage by Doordarshan in Ganjam district (Orissa) is inadequate; and

(b) if so, the time by which the work on the project is likely to be started?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). There is no such proposal under the consideration of the Government at present. However, it is the

endeavour of Doordarshan to extend TV service to uncovered parts as expeditiously as possible but this objective can be achieved only in a phased manner depending upon availability of resources under expansion plans of Doordarshan.

### **Norms for Broadcasting/Telecasting of Matches**

3030. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have laid down any norms for broadcast/telecast of events of sports;

(b) if so, the details thereof;

(c) whether Government have received any representations from time to time for limiting such broadcast/telecast to important matches only; and

(d) if so, Government response thereto and changes, if any, effected in the policy/norms in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). No norms as such have been prescribed by Government. The decision regarding coverage of various sports events is taken by the media keeping in view inter-alia the following:

- i) Popularity of the game.
- ii) Listeners' interest.
- iii) Status of tournaments.
- iv) Technical feasibility.
- v) Other programme commitments.

(c) and (d). Demands for coverage of more events as well as demands for limiting such broadcast/telecast to important events only have been received from time to time. Action on these requests is taken keeping in view the various factors stated in reply to (a) and (b) above.

### **Pending cases in Haryana and Punjab High Court**

3031. SHRIKAMAL CHAUDHRY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases pending in the Punjab and Haryana High Court during the last three years; and

(b) the steps taken/proposed to be taken to clear the backlog?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The number of cases pending in the Punjab and Haryana High Court as on 31st December of 1987, 1988 and 1989 was 60962, 71942 and 91769, respectively.

(b) Various steps have been taken to reduce pendency of cases in courts, such as, grouping of matters regarding common question of law and constitution of special benches. Recommendations of the Committee of three Chief Justices of High Courts, set up in 1984 to reduce arrears have been forwarded to all the High Courts and State Governments including Punjab and Haryana High Court for appropriate action. It has been agreed to create 3 new posts of Additional Judges in Punjab and Haryana High Court.

### **Setting up of Hotels in Punjab**

3032. SHRIKAMAL CHAUDHRY: Will the Minister of TOURISM be pleased to state:

(a) the number of hotels set up in Punjab during 1987-88 and 1988-89;

(b) whether Government have decided to set up more hotels in Punjab during 1989-90; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) No Government hotels were set up in Punjab during 1987-88 and 1988-89.

(b) and (c). No, Sir. The Central Department of Tourism does not undertake the construction of hotels directly, as it is a private sector activity.

### **Hotel Construction in U.S.S.R.**

3033. SHRI BHAKTA CHARAN DAS: Will the Minister of TOURISM be pleased to state:

(a) whether Government are constructing some hotels in the Union of Soviet Socialist Republic (USSR); and

(b) if so, the details thereof and the progress made so far?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) and (b). ITDC has offered to participate in a Joint Venture Soviet Indian Trade Centre with Hotel at Moscow. The project cost is estimated to be around Rs. 207 crores, out of which the equity component would be about Rs. 70 crores. The Indian equity would be about Rs. 35 crores. ITDC has proposed that its share of the equity be limited to Rs. 17 crores and the balance amount of equity be met directly by Government of India. No final decision has been taken on the subject so far.